

(c) whether it is a fact that 23 per cent of the enrolled children discontinued their studies mainly due to domestic circumstances; and

(d) how far the need for extending training facilities for teachers has been emphasised?

The Deputy Minister in the Ministry of Education (Shrimati Soundaram Ramachandran): (a) Yes, Sir.

(b) The main drawbacks revealed by the Study are: inadequate supervision, inadequate school buildings, equipment and other facilities, non-attendance of children coming from poorer homes, stagnation and wastage, and lack of teachers with proper qualifications. The Report suggests consolidation of the progress achieved so far, improvement in the quality of instruction, expansion of facilities in hilly or difficult tracts, assistance in the form of books, stationery and uniforms for poor children and fresh thinking on the goal and content of elementary education.

(c) Yes, Sir, according to the findings of the Report.

(d) The Report has stressed the need for expanding facilities for regular training and also for refresher courses. The expansion is to be so arranged that existing untrained teachers should derive the fullest benefit from them.

Archaeological Finds in Bijapur

47. Shri R. G. Dubey: Will the Minister of Education be pleased to state:

(a) the progress so far made in digging the trenches to the west of the fort wall at Bijapur undertaken by the Archaeological Department with a view to preventing rain water from entering Bijapur town;

(b) the amount sanctioned for this work; and

(c) the expenditure incurred so far?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) The Archaeological Survey of India was responsible only for re-excavating the fort-moat from Macca Gate to Shahpur Gate to such depth as was necessary for the easy flow of water. This work has already been completed.

(b) Formal sanction for the estimates and the expenditure has not yet been issued.

(c) Rs. 51,000.

Representations re: Release of Detenus

48. Shri Kolla Venkalah: Will the Minister of Home Affairs be pleased to state:

(a) whether any representations have been received by or deputations visited upon either by the Prime Minister or the Home Minister regarding the release of detenus belonging to different political parties including the Communist Party of India (Marxist) in view of the new developments;

(b) if so, the date or dates of representations or deputations;

(c) the persons who made representations or who led the deputations;

(d) the action taken in this regard; and

(e) if no action was taken, the reasons therefor?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) Yes, Sir.

(b) to (e). The information is being collected and will be laid on the Table of the House.

हाबड़ा पुल के फोटो लेने वाले
संदिग्ध-व्यक्ति

50. श्री श्रीकार लाल बेरवा : क्या
गृह-कार्य मंत्री यह बताने की कृपा
करेंगे कि :

(क) क्या यह सच है कि कलकत्ता में दो व्यक्तियों को जब वह हावड़ा पुल के फोटो ले रहे थे हिरासत में ले लिया गया ;

(ख) यदि हां तो वे व्यक्ति कौन हैं ;
घोर

(ग) उनके पास से क्या चीजें पकड़ी गई हैं ?

गृह-कार्य मंत्रालय में 31130
स० ना० मिश्र) : (क) से (ग). 22 जून 1965 को दो विदेशी पर्य-कों को जो हावड़ा पुल के फोटो ले रहे थे जांच के लिए गोलाबाड़ी घाने पर ले जाया गया । पुलिस ने फिलमें जब्त कर ली ।

अ बा० (म डल) बि.बि.विद्यालय विधेयक

51. श्री सिद्धे चर प्रसाद : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या विश्वविद्यालय अनुदान आयोग द्वारा तैयार किये गये प्रादर्श (माडल) विश्व-विद्यालय विधेयक की रूपरेखा पर केन्द्रीय तथा राज्य सरकारों ने विचार कर लिया है ;

(ख) यदि हां तो विभिन्न विश्वविद्यालयों में क्या परिवर्तन किये गये हैं अथवा किये जा रहे हैं ; और

(ग) निष्कर्ष पर पढ़ाने में बिलम्ब होने के क्या कारण हैं ?

शिक्षा मंत्री (श्री० मु० क० चागल) :

(क) से (ग). समिति द्वारा विश्वविद्यालयों के लिये माडल एक्ट पर पेश की गई रिपोर्टें सब राज्य सरकारों तथा विश्वविद्यालयों को उचित कार्रवाई तथा सम्मति के लिये. यदि कोई हो तो भेज दी गई थी । क्योंकि शिक्षा राज्य का विषय है इसलिये रिपोर्टें में की गई सिफारिशों पर विचार करना तथा उन्हें लागू करना राज्य सरकारों का काम है ।

जहां तक केन्द्रीय सरकार का संबंध है केन्द्रीय विश्वविद्यालयों के अधिनियमों में संशोधन के समय समिति की सिफारिशों पर विचार किया गया है और किया जाएगा ।

Police Force in Laccadive and Minicoy Islands

52. Shri Mohammed Koya: Will the Minister of Home Affairs be pleased to state:

(a) the strength of the police force in the Laccadive and Minicoy Islands;

(b) the number of inhabitants in the Islands;

(c) the minimum qualifications of those taken for police training;

(d) whether people with the same qualifications were available in the Islands; and

(e) the reasons for not recruiting the local inhabitants to the Police?

The Minister of State in the Ministry of Home Affairs and the Minister of Defence Supplies in the Ministry of Defence (Shri Hathl): (a) The strength of the police force in the Union territory of Laccadive, Minicoy and Amindivi Islands is as follows:—

Deputy Superintendent of Police	1
Inspector of Police	1
Sub-Inspector of Police	6
Head Constables	18
Constables	56

(b) 24,108 (as per 1961 census).

(c) The minimum qualifications required for direct recruits, i.e. Police Constables, taken for police training are as follows:—

Educational: must have studied upto III Form or VIII Standard.

Height: 5 feet 5 inches.

Chest: 32 inches.